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(b) if so, when and if not, the reasons therefor;

(c) whether Government propose to set up an opium factory in Maharashtra; and

(d) if so, when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Cultivation of opium poppy is presently not permitted in the State of Maharashtra.

(c) and (d) There is no such proposal.

[English]

World Cup Football Tournament 1990

1480. SHRI MANDHATA SINGH: Will the Minister of IN-FORMATION AND BROADCAST-ING be pleased to state:

(a) whether during the World Cup Football Tournament 1990 certain aspects of the matches were telecast in the name of sidelight produced by Open Air Communication which was telecast on the National Programme;

(b) if so, whether the said firm got an exclusive invitation to do so or other agencies were also invited on a competitive basis; and

(c) the terms laid down for this facility?

THE MINISTER OF INFORMA-TION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) The proposal was made by the producer at his own initiative and was accepted by Doordarshan as it was of topical interest.

(c) The programme was telecast by Doordarshan as per standard terms and conditions applicable to 'sponsored' programmes.

Management of Quota allocation and Demand Registration of Steel

1481. SHRI ANBARASU ERA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the quota allocation and demand registration scheme is being managed by the Development Commissioner. Iron and Steel;

(b) if so, whether Steel Authority of India Ltd. has any role in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GO-SWAMI): (a) to (c) For supplies of Iron and Steel items by the main the users have to register producers. their demands with the main producers in terms of the provisions of the distribution guidelines of the Joint Plant Committee (JPC). The Development Commissioner for Iron and Steel makes allocations for distribution of pig iron amongst various users and iron and steel to the State Small Scale Industries Corporation.

Proposal to impose financial emergency

1482. SHRI UTTAM RATHOD: SHRI KALP NATH RAI:

Will the Minister of FINANCE be pleased to state:

(a) whether there is proposal to impose financial emergency for price freeze followed by wage freeze to tide over present difficult economic situation in this country; and

(b) if not, the steps Government are considering to face the financial constraints?